

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 268 of 2026****IN THE MATTER OF:**

PAWAN KUMAR SHARMA

...Applicant

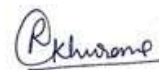
Versus

STATE OF HARYANA & ORS.

...Respondent(s)

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**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 268 of 2026

In the matter of:

Pawan Kumar Sharma

.....Applicant

Versus

State of Haryana & others

.....Respondent(s)

**Interim Report of Joint Committee in compliance of the order dated 04th May,
2026 passed by this Hon'ble Tribunal.**

This Original Application has been filed by the applicant for protection, restoration and preservation of the natural village water body in Village Brahamanwas, Tehsil Julana, Jind. The applicant has submitted that two private individuals namely Ram Rattan and Ommal, residents of Village Brahamanwas, started illegal cutting trees standing on the said pond land in 2018. Thereafter, they carried out illegal mining by removing soil from the pond area and selling the extracted soil and wood for commercial gain. Thereafter, the said persons started cultivating wheat crop on more than 3.5 acres of the pond land. The natural water body has been completely altered and diverted for private agriculture use, causing serious ecological and environmental damage. In April, 2023, the authorities fenced the area with barbed wire which has effectively restricted access of villagers, cattle and wildlife to the pond area, while the illegal occupants continue to maintain the guava plantation over the pond land.

The Hon'ble NGT vide order dated 04.05.2026 has issued the following direction:

"8. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of the Member Secretary, Haryana State Pollution Control Board and the District Magistrate/Deputy Commissioner, Jind and direct the same to undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial

action in accordance with law. HSPCB will be the nodal agency for coordination and compliance.

9. Factual and Action taken Report of the Joint Committee may be submitted within two months.

10. List on 06.07.2026 for further consideration."

Accordingly, Block Development & Panchayat Department, Julana and Scientist-B, HSPCB, Jind Region visited the site on dated 19.06.2026 along with Sarpanch of Village Brahmanwas. It has been observed that the pond mentioned in the application is located at Khasra No. 126 and covers approximately 04 Acres. Out of this, the pond itself occupies about 01 Acre. On the remaining land of the pond village residents have planted various trees, including fruit-bearing trees. There are approximately 200 trees which the villagers refer to as an "orchard". This land is currently being used by cattle owners and for cattle grazing.

This land belongs to the pond and is located approximately 1 to 1.5 km away from the residential area (Abadi Deh). Previously, this land was encroached upon by an individual named Sh. Ramher son of Shri Badlu. On 04.04.2023, the administration got cleared this encroachment and handed over the land back to the Gram Panchayat and the land has since been fenced. According to revenue records, there are two paths leading to the pond, both of which are open on-site. Both paths have been cleared by the Panchayat and are open for the movement of vehicles and the general public passage. Photographs of the site are also enclosed.

This interim report may please be taken on record. Supplementary report including the status of encroachment on the pond land if any by the respondent no. 5 & 6 along with documentary proofs shall also be filed within four weeks.


Block Development & Panchayat Officer
Julana, Distt. Jind.


Scientist-B, Regional Office
HSPCB, Jind Region.



GPS Map Camera



Julana Rural, Haryana, India 

Julana Rural, Haryana 126101, India

Lat 29.108236° Long 76.394752°

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GPS Map Camera

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